

Filing no.B.A.-8432/2020

Abhishek Kumar Paswan@ Raja Paswan
State of Jharkhand

Versus The

Advocate for Petitioner

Sri S.S.Choudhary

Defects

9(i) Execution of the petitioner differs from his name at vak.

ii) Alleged section at FIR & impugned order differs hence its corrections at at para 1 prayer para may be verified.

iii) Name of Informant at para-5, may be verified from F.I.R